3)

NATIONAL COMPANY <u>\$1</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 133/17 in CP 54/10	TP 22/16	For hearing	397/398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			<i>/</i>
1	For Volcey Shoulder	01,1,2	
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ORDER

Counsel for Petitioner is present. Matter is listed today for passing orders in IA 133/17. List it for passing orders on 17.01.2018.

Member (T)

Member (J)